

HIGH COURT OF UTTARAKHAND
NAINITAL
NOTIFICATION

No. 349 /UHC/Admin.A/2010

Dated: August 2, 2010.

Sri Pradeep Pant, Additional District & Sessions Judge/ 1st F.T.C., Dehradun, is posted as 3rd Additional District & Sessions Judge, Dehradun, in the vacant Court.

No. 350 /UHC/Admin.A/2010

Dated: August 2, 2010.

Sri Malik Mazhar Sultan, Addl. District & Sessions Judge/ 2nd F.T.C., Dehradun, is posted as 4th Addl. District & Sessions Judge, Dehradun, in the vacant Court.

No. 351 /UHC/Admin.A/2010

Dated: August 2, 2010.

Sri Kaushal Kishore Shukla, Addl. District & Sessions Judge/ 3rd F.T.C., Dehradun, is posted as Addl. District & Sessions Judge/ 1st F.T.C., Dehradun, vice Sri Pradeep Pant.

No. 352 /UHC/Admin.A/2010

Dated: August 2, 2010.

Sri Srikant Pandey, Addl. District & Sessions Judge/ 5th F.T.C., Dehradun, is posted as Addl. District & Sessions Judge/ 2nd F.T.C., Dehradun, vice Sri Malik Mazhar Sultan.

No. 353 /UHC/Admin.A/2010

Dated: August 2, 2010.

Sri Harish Kumar Goel, Addl. District & Sessions Judge/ 1st F.T.C., Hardwar, is posted as 6th Addl. District & Sessions Judge, Hardwar, in the vacant Court.

No. 354 /UHC/Admin.A/2010

Dated: August 2, 2010.

Sri Rajeev Kumar Khulbe, Addl. District & Sessions Judge/ 2nd F.T.C., Hardwar, is posted as Addl. District & Sessions Judge/ 1st F.T.C., Hardwar, vice Sri Harish Kumar Goel.

No. 355 /UHC/Admin.A/2010

Dated: August 2, 2010.

Sri Ashish Naithani, Addl. District & Sessions Judge/ 1st F.T.C., Udham Singh Nagar, is posted as 3rd Addl. District & Sessions Judge, Udham Singh Nagar, in the vacant Court.

No. 356 /UHC/Admin.A/2010

Dated: August 2, 2010.

Ms. Kahkasha Khan, Addl. District & Sessions Judge/ 2nd F.T.C., Udham Singh Nagar, is posted as Addl. District & Sessions Judge/ 1st F.T.C., Udham Singh Nagar, vice Sri Ashish Naithani.



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No. 357 /UHC/Admin.A/2010

Dated: August 2, 2010.

Pursuant to Government Notification No. 889/XXX-1-2010/26(1)/2004 dated 30/07/2010, Sri Yogesh Kumar, direct recruit from the Bar to Uttarakhand Higher Judicial Service is posted as Addl. District & Sessions Judge/ 3rd F.T.C., Dehradun, vice Sri Kaushal Kishore Shukla.

No. 358 /UHC/Admin.A/2010

Dated: August 2, 2010.

Pursuant to Government Notification No. 889/XXX-1-2010/26(1)/2004 dated 30/07/2010, Sri Sahdev Singh, direct recruit from the Bar to Uttarakhand Higher Judicial Service is posted as Addl. District & Sessions Judge/ 4th F.T.C., Dehradun, in the vacant Court.

No. 359 /UHC/Admin.A/2010

Dated: August 2, 2010.

Pursuant to Government Notification No. 889/XXX-1-2010/26(1)/2004 dated 30/07/2010, Sri Vijayant Kumar, direct recruit from the Bar to Uttarakhand Higher Judicial Service is posted as Addl. District & Sessions Judge/ 5th F.T.C., Dehradun, vice Sri Srikant Pandey.

No. 360 /UHC/Admin.A/2010

Dated: August 2, 2010.

Pursuant to Government Notification No. 889/XXX-1-2010/26(1)/2004 dated 30/07/2010, Sri Shanker Raj, direct recruit from the Bar to Uttarakhand Higher Judicial Service is posted as Addl. District & Sessions Judge/ 2nd F.T.C., Hardwar, vice Sri Rajeev Kumar Khulbe.

No. 361 /UHC/Admin.A/2010

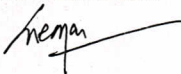
Dated: August 2, 2010.

Pursuant to Government Notification No. 889/XXX-1-2010/26(1)/2004 dated 30/07/2010, Sri Gurubaksh Singh, direct recruit from the Bar to Uttarakhand Higher Judicial Service is posted as Addl. District & Sessions Judge/ 3rd F.T.C., Hardwar, in the vacant Court.

No. 362 /UHC/Admin.A/2010

Dated: August 2, 2010.

Pursuant to Government Notification No. 889/XXX-1-2010/26(1)/2004 dated 30/07/2010, Sri Ved Pal Singh, direct recruit from the Bar to Uttarakhand Higher Judicial Service is posted as Addl. District & Sessions Judge/ 4th F.T.C., Hardwar, in the vacant Court.



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No. 363 /UHC/Admin.A/2010

Dated: August 2, 2010.

Pursuant to Government Notification No. 889/XXX-1-2010/26(1)/2004 dated 30/07/2010, Sri Shamsher Ali, direct recruit from the Bar to Uttarakhand Higher Judicial Service is posted as Addl. District & Sessions Judge/ 2nd F.T.C., Udham Singh Nagar, vice Ms. Kahkasha Khan.

No. 364 /UHC/Admin.A/2010

Dated: August 2, 2010.

Pursuant to Government Notification No. 889/XXX-1-2010/26(1)/2004 dated 30/07/2010, Sri Sunil Kumar, direct recruit from the Bar to Uttarakhand Higher Judicial Service is posted as Addl. District & Sessions Judge/ 3rd F.T.C., Udham Singh Nagar, in the vacant Court.

No. 365 /UHC/Admin.A/2010

Dated: August 2, 2010.

Pursuant to Government Notification No. 889/XXX-1-2010/26(1)/2004 dated 30/07/2010, Sri Dharam Singh, direct recruit from the Bar to Uttarakhand Higher Judicial Service is posted as Addl. District & Sessions Judge/ 2nd F.T.C., Nainital, in the vacant Court.

By Order of Hon'ble the Chief Justice

Sd/-
Registrar General.
